

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 117
Appeal No. 980/252/ND/2018

IN THE MATTER OF:

Income Tax Officer, M/s Satija Builders
and Finaciers Ltd.

...

Appellant

Vs.

ROC

...

Respondent

Order under Section 252

Order delivered on 30.07.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Appellant : Mr. Puneet Rai Sr. St. Counsel
For the IT Dept. : Ms. Adeeba Mujahid Jr. St. Counsel,
Ms. Niharika Rathore, Advocate

ORDER

Learned Counsel for the Appellant undertakes to file the documents which is originally of 2018 on e-portal.

List on **18.08.2021**.

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)

UPASANA